

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:270  
ANSWERED ON:07.08.2015  
Schemes for Women and Children  
Samal Dr. Kulamani

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the details of schemes/ programmes implemented by the Government for empowerment of women and development of children in the country during each of the last three years and the current year; schemes and State/UT-wise;
- (b) the details of the funds allocated / sanctioned, released and utilized under these schemes during the said period, scheme and State / UT-wise; and
- (c) the monitoring mechanism put in place by the Government to ensure better and effective implementation of the schemes ?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c) : A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA STARRED QUESTION NO. 270 FOR 07.08.2015 BY DR. KULAMANI SAMAL, M.P., REGARDING SCHEMES FOR WOMEN AND CHILDREN

(a) & (b): The Ministry of Women and Child Development is implementing a number of schemes/programmes for empowerment of women and development of children in the country. The details of various schemes, including welfare schemes, for women and children and funds allocated / sanctioned, released and utilization reported by the States/UTs under these schemes are available in the Annual Reports of the Ministry for the respective years. The copies of these Reports are available in the Library of Lok Sabha Secretariat and also available on the Ministry's website viz. [www.wcd.nic.in](http://www.wcd.nic.in).

The details of budget allocation [Budget Estimates (BE) and Revised Estimates (RE)] and funds released / expenditure incurred under the schemes of the Ministry during the last three financial years 2012-13, 2013-14, 2014-15 and the current year 2015-16 are as under:

(Rs. in crores)

Year	BE	RE	Expenditure	% Expenditure w.r.t. RE
2012-13	18,500.00	17,180.00	16970.19	98.79
2013-14	20,350.00	18,200.00	17979.40	98.79
2014-15	21,000.00	18,500.00	18447.54	99.72
2015-16	10,286.73	-	2,688.77	

(as on 31.07.2015) 26.13  
w.r.t. BE

(c): Review Meetings with Women and Child Development Departments of State Governments / UT Administrations are held to discuss the issues for effective implementation of the programmes and schemes and to expedite beneficiary coverage and proper fund utilization. Regional level consultations are also held to discuss issues concerning implementation of schemes. The monitoring reports received from States are analysed in the Ministry. The problem areas are communicated to concerned States/UTs for taking corrective actions. In addition, regular State visits are conducted by Ministry's officials in order to understand the implementation problems being faced by States/UTs. The Centrally Sponsored Schemes (CSS) are monitored with the State Governments/ UT Administrations including operationalisation of sanctioned projects and Anganwadi Centres (AWCs)/ mini-AWCs in the ICDS scheme and to take all required measures in improving their implementation. The Government has introduced 5-tier monitoring & review mechanism at National, State, District, Block and Anganwadi Levels and has issued guidelines in this regard. The role of Committees at State, District and Block levels is to monitor and review the overall performance of ICDS Scheme in the State/ UT including vacancy position of ICDS functionaries at different levels.

The Central Sector Schemes of the Ministry, have in built monitoring mechanism and are also periodically reviewed for their proper and better implementation. The Government also takes up with the respective State Governments and UT administrations for their inspection and timely recommendation for release of grants to the implementing agencies to ensure proper and effective implementation of the schemes.

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